

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
LOK SABHA
UNSTARRED QUESTION NO. 257
TO BE ANSWERED ON 26.04.2016

UNIQUE AND UNIVERSAL GOODS IDENTIFIERS

257. SHRI VENKATESH BABU T.G.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any proposal is under consideration of the Government for mandatory use of “Unique and Universal Goods Identifiers” like GTINs to prevent unfair trade practices and to protect consumer interest; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER FOR
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b) : Under the Consumer Protection Bill, 2015 introduced in Parliament on 10.08.2015, there is a provision for establishment of Central Consumer Protection Authority. The Central Authority shall have powers to mandate the use of unique and universal goods identifiers (GTIN's) in such goods, as may be necessary to prevent unfair trade practices and protect consumer interests.
